of India, which has the responsibility to rule the entire country, to play the role of a friend, guide and philosopher to all the States, whether they are ruled by the Congress Party or the opposition parties. The record of the Congress Party is not something that one can emulate. They have been indulging in destabilising non-Congress Governments, not only in Karnataka but also elsewhere. fear is the Congress has learnt a great lesson from the British rulers. The British rulers ruled this country by dividing the country, and the same tactics the Congress Party is adopting, the politics of divide and rule. (Interruptions)

SHRI V. NARAYANASAMY: Your party is divided now. You are dividing yourself. What can we do? You are responsible for it. (Interruptions)

SHRI M. S. GURUPADASWAMY: Our party might have been divided. That is the concern of our party. But you are dividing the whole action. That is horrible

In respect of Assam, may I my friend, Mr. Buta Singh, not to use the RAW, not to use its power and not to conspire against the State Government? They should, on the other hand, let the State Government face the situation which is emerging, which is serious. The whole country is concerned about what is going on Assam. Assam should remain united, and the Government of India should give its helping hand in that regard. I am afraid this violence will not stop. It should stop. But because it is a political violence born out of agitation, political agitation, I that this violence will continue unless the issue is settled politically.

In this regard. I would like the Government of India to play a very constructive role, not a role which will destabilise the situation. It will recoil on you ultimately. Don't look to short-term political dividends. It will become ang on you and the coun-

try. Therefore, I want the Home Ministry and the Government of India to exercise restraint and play a very useful, constructive, beneficial role so that there may be restoration of normalcy in Assam. (Interruptions)

THE DEPUTY CHAIRMAN: Before I ask anybody else to speak or the Home Mnister to react, there are papers to be laid by Shri Shiv Shanker.

PAPERS LAID ON THE TABLE

Aud it Report on the Accounts (1987-88) of the Board of Apprenticeship Training (Western Region), Bombay and related papers

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Audit Report on the Accounts of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1987-88.
 - (ii) Statement giving reasons for delay in laying the paper mentioned at (i) above.

[Placed in Library, See No. LT-8269/89 for (i) and (ii)]

REPORTED KILLING OF BODOS IN GOHPUR VILLAGE IN SONITPUR DISTRICT OF ASSAM—Contd.

SHRI KHYOMO LOTHA (Nagaland): Madam, this is on Bodo.

THE DEPUTY CHAIRMAN: Yes, Bodo.

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WO-MEN AND CHILD DEVELOPMENT